

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).4612/2013

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

SURESH PAL SINGH

Respondent(s)

WITH

SLP (C) No.29491/2012 (XI)

(Only SLP (C) NO.29491 of 2012 to be listed before the Hon'ble Judge in Chambers)

Date : 29-06-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
(Vacation Bench)

For Appellant(s)

Mr.V.V.V.Pattabhiram, Adv.
Mr.Ajay Kumar Pandey, Adv.
Mr.Sanjay Kumar Tyagi, Adv.
Mr.Ravi Prakash Mehrotra, AOR

For Respondent(s)

Mr.R.C.Kaushik, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E RSince none is present on behalf of the respondent and
we feel that they have to be heard, we adjourn the case.List the matters after three weeks before appropriate
Bench.(ASHOK RAJ SINGH)
COURT MASTER(RAJINDER KAUR)
COURT MASTER